

**2020**  
**High Court, Appellate Side**  
**Calcutta**

No. 811-A

Dated, Calcutta the 13<sup>th</sup> February, 2020

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :**

1. District Judge, Dakshin Dinajpur
2. District Judge, Murshidabad
3. District Judge, South 24-Parganas
4. District Judge, Birbhum
5. District Judge, North 24-Parganas
6. District Judge, Paschim Medinipur
7. Chief Judge, City Sessions Court, Calcutta.

**Sub : Nomination of 9 (nine) Judicial Officers for participation in 20 Hours Refresher Training Programme at the mediation Centre, High Court, Calcutta between 25<sup>th</sup> February to 27<sup>th</sup> February, 2020.**

**S i r,**

In forwarding herewith a list containing the name of 9 WBJS Officers in the different cadres of the WBJS, I am directed to inform that the Hon'ble Court has been pleased to nominate the officers to attend the **20 Hours Refresher Training Programme at the Mediation Centre, High Court, Calcutta between 25<sup>th</sup> February to 27<sup>th</sup> February, 2020**, to be organized by the Hon'ble Medication & Conciliation Committee, High Court, Calcutta under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India.

In doing so, I am to inform further that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers to leave their respective stations from the day when he/she starts journey from his/her place of posting till re-joins his/her duty after completion of training, treating their such absence as "Leave on Duty" for the purpose of attending the programme as scheduled, treating their such absence as Leave-on-Duty, pre-ensuring that necessary arrangement in absence of nominated officers are made in the judgeship accordingly and normal judicial work in the respective stations are not hampered.

You are, therefore, requested to communicate the concerned Officers posted in your judgeship accordingly, making it convenient for them to avail of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, facilitating to attend the programme as scheduled, with the intimation that the nominated officers may contact the office of Medication & Conciliation Committee, High Court, Calcutta for further information.

The matter is important and urgent.

Yours faithfully,

Encl: list of nominated officers (1 page)

Sd/-  
**Registrar (Judicial Service)**

**Memo No. 812-A dated 13.02.2020.**

Copy forwarded to :

1. Director, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata – 700160
2. Registrar, Original Side-cum-Member Secretary, Mediation & Conciliation Committee, High Court, Calcutta
3. Sri Ajoy Mukherjee, Registrar (Inspection – II), High Court, Appellate Side, Calcutta

... for information and necessary action.

Encl : list of nominated officers (1 page)

Sd/-  
**Registrar (Judicial Service)**

**LIST OF TRAINED JUDICIAL OFFICERS NOMINATED FOR PARTICIPATION IN  
20 HOURS REFRESHER TRAINING PROGRAMME  
AT THE MEDIATION CENTRE, HIGH COURT, CALCUTTA  
BETWEEN 25<sup>TH</sup> FEBRUARY AND 27<sup>TH</sup> FEBRUARY, 2020**

Programme	Station Leave	Participants
<p>20 Hours Refresher Training Programme <b>For 9 WBSJ Officers :</b>  25.02.2020 to 27.02.2020  <b>Venue:</b> Mediation Centre, High Court, Calcutta</p>	<p>from the day when he/she starts journey from his/her place of posting till re-joins his/her duty after completion of training, treating their such absence as "Leave on Duty"</p>	<ol style="list-style-type: none"> <li>1. Sri Ajoy Mukherjee, Registrar (Inspection – II), High Court, Appellate Side, Calcutta</li> <li>2. Sk. Md. Reza, ADJ, Buniadpur, Dakshin Dinajpur</li> <li>3. Sri Mukul Kr. Kundu, ADJ, 3<sup>rd</sup> Court, Suri, Birbhum</li> <li>4. Smt. Kum Kum Singha, Judge, 4<sup>th</sup> Special Court, Calcutta</li> <li>5. Sri Rajesh Tamang, ADJ, FTC-3, Alipore, South 24-Parganas</li> <li>6. Smt. Ratna Ray (Biswas), ADJ, FTC, Balurghat, Dakshin Dinajpur</li> <li>7. Smt. Srimoyi Kundu, ADJ, FTC-1, Barasat, North 24-Parganas</li> <li>8. Sri Annada Sankar Mukherjee, Chief Judicial Magistrate, Murshidabad</li> <li>9. Sri Rintu Sur, Chief Judicial Magistrate, Paschim Medinipur</li> </ol>